

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 30th March, 2016

Pursuant to the Resolution adopted in the Full Court Meeting dated 13.09.2008, the office hours at Principal Seat of the Gauhati High Court will be from 10:00 A.M. to 05:00 P.M. on all working days w.e.f. 1st April to 31st October, 2016.

By Order,

Sd/- S.T. Nair,
REGISTRAR (ESTT.)

Memo No. HC.III-29/2013/ 925-42/G, Dated: 30th March, 2016
Copy to:

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 6) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notice in the website of the Gauhati High Court.*
- 11) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.
- 13) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 14) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16) The Court Manager, Gauhati High Court, Guwahati.
- 17) The Chief Security Officer, Gauhati High Court, Guwahati.
- 18) The Notice Board, Gauhati High Court, Guwahati


REGISTRAR (ESTT.)